

EMERGENCY RISKS (UNDER-TAKINGS) INSURANCE BILL*

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : Sir, I beg to move for leave to introduce a Bill to make certain provisions for the insurance of certain property in India against damage arising from emergency risks and for matters connected therewith or incidental thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to make certain provisions for the insurance of certain property in India against damage arising from emergency risks and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI YESHWANTRAO CHAVAN : Sir, I introduce† the Bill.

resignation of Shri Ghanshyambhai and do resolve that Shri Karan Singh Yadav be nominated to the said Joint Committee to fill the vacancy."

MR. SPEAKER : The question is :

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Bill to consolidate and amend the law relating to criminal procedure, in the vacancy caused by the resignation of Shri Ghanshyambhai and do resolve that Shri Karan Singh Yadav be nominated to the said Joint Committee to fill the vacancy."

The motion was adopted.

10'05 hrs.

CODE OF CRIMINAL PROCEDURE BILL

CONCURRENCE IN RAJYA SABHA RECOMMENDATION TO APPOINT A MEMBER TO JOINT COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : Sir, I beg to move :

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Bill to consolidate and amend the law relating to criminal procedure, in the vacancy caused by the

10 05½ hrs

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1971-72

—Contd.

श्री बर्रिका प्रसाद (बलिया) : अध्यक्ष महोदय, रेलवे की सप्लोमेट्री डिमांड्स का मैं समर्थन करता हूँ। लेकिन मैं यह कहना चाहता हूँ कि 14-15 जो सप्लोमेट्री डिमांड की आइटम्स दी गई हैं उसमें व्याख्या में यह भी दिया गया है कि :

"नई लाइनों के निर्माण, उखाड़ी गई लाइनों को फिर से बिछाने और रेलवे लाइनों के बिजलीकरण के खर्च के लिए अपेक्षित रकम का पूरक अनुदान।"

महोदय ने अपने पिछले बजट में तमाम मीटर गेज लाइनों को ब्रोडगेज करने के लिए आवकसन बिना या और कह भी रहे हैं, इस का मैं स्वागत करता हूँ। लेकिन कुछ के साथ

* Published in Gazette of India Extraordinary part II, section 2, dated 8.12.71.

† Introduced with the recommendation of the President.